NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

UNDER SECTION

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

S.No. NAME (IN CAPITAL)

: CP/39/ (IB)/2018

: UDHYAM INVESTMENTS PVT LTD

: TIFFINS BARYTES ASBESTOS & PAINTS LTD

: 9 RULES Sec - 7.

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. Roeghavendhan Cowel for financial V.rs. Charge
V.NS. KARTHIK.

2. GANTHAM

VENICATESH

Debt or

Debt or

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has received the papers from the Counsel for the Applicant. Counsel for the Corporate Debtor is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 13.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)